GOVERNMENT OF INDIA MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

LOK SABHA

UNSTARRED QUESTION NO. 1052 TO BE ANSWERED ON 08.02.2017

NATIONAL APPRENTICESHIP PROMOTION SCHEME

QUESTION

1052. SHRI PRABHAKAR REDDY KOTHA:

SHRIMATI KIRRON KHER:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) whether the Government has launched a new "National Apprenticeship Promotion Scheme" aimed at supporting basic training to the employees;
- (b) if so, the details and salient features thereof;
- (c) the criteria adopted to determine the eligible employees alongwith the categories of apprentices covered under the scheme;
- (d) the quantum of allocations earmarked along with the amount released so far to the States/UTs under this scheme State/UT-wise; and
- (e) whether any category is exempted under the scheme and if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJIV PRATAP RUDY)

(a) to (e) Yes Madam. The government of India has notified a new 'National Apprenticeship Promotion Scheme' on 19th August, 2016.

The scheme aims to promote Apprenticeship Training by incentivizing employers who wish to engage apprentices. Under the scheme, the Government of India reimburses 25% of prescribed stipend subject to maximum Rs. 1,500/- per apprentice per month to all employers. The scheme also supports basic training to apprentices who come directly for apprenticeship training without any formal training. For this, the Government of India shares basic training cost of Rs. 7500 per apprentice for a maximum of 500 hours or 3 months with Basic Training Providers.

The scheme covers all categories of apprentices except the Graduate, Technician and Technician (Vocational) apprentices administered by Ministry of Human Resource Development.

For the financial year 2016-17, Rs. 101 crore has been allocated for the scheme. The amount has not been released so far to the States/UTs.
